

Government of India  
Ministry of Finance  
Department of Financial Services  
Lok Sabha  
Unstarred Question No. 1611

Friday, March 10, 2017/Phalguna 19, 1938 (Saka)

**Janshree Bima Yojana**

1611. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of FINANCE  
be pleased to state:

- (a) whether the Janshree Bima Yojana (JBY) scheme providing insurance cover to Khadi artisans is meeting its targets for Rajasthan;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the core target areas/sectors/problems in the Khadi industry that have been short listed by the Government for the purpose of the Janshree Bima Yojana?

Answer  
Minister of State in the Ministry of Finance  
(Shri Santosh Kumar Gangwar)

(a) to (c): Janashree Bima Yojana (JBY) was merged with the Social Security Scheme - Aam Aadmi Bima Yojana (AABY) w.e.f. 01.01.2013 and the Khadi artisans are covered under Aam Aadmi Bima Yojana (AABY). Against the target of 17687 Khadi artisans, 13354 are covered in Rajasthan State. The scheme is being administered by Life Insurance Corporation of India (LIC) and the Nodal Agency is Khadi and Village Industries Commission (KVIC). The Scheme provides insurance cover for a sum of Rs.30,000/- on natural death, Rs. 75,000/- on death or total permanent disability due to accident and Rs. 37,500/- on partial permanent disability. It also provides an add-on benefit of scholarship of Rs.100/- per month per child to a maximum of two children from class 9<sup>th</sup> to 12<sup>th</sup> standard.